

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2014

Dated : 2nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Indian Power Corporation Ltd.

.... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Deepabali Datta

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv
Mr. C. K. Rai
Mr. Praveen Sehrawat for R-1

ORDER

List the matter for hearing on **01.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**